

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

24. CP/352(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.02.2024**

Name of the Party: Akhtar Parwez Maimoon
Vs
Ama Industries Private Limited

Section 59, 241(1), 242(4) of Companies Act, 2013

ORDER

1. Mr. Ashish O. Lalpuria a/w Ms. Suman Ramkumar Dhamecha, Ld. Authorised Representative for the Petitioner present. Mr. Ninad Sahasrabuddhe, Ld. Authorised Representative for the Respondent present.
2. Heard both Authorised Representative and perused the records.
Reserved for orders.
3. Both sides are directed to file synopsis of arguments within two days not exceeding two pages.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)